

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

706/59/ND/2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2020**

NAME OF THE COMPANY: Ravi Nandan Sahaya V/s. Bharat Nidhi Ltd.

SECTION: 59

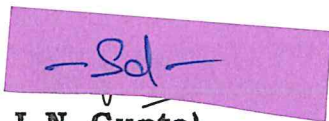
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present

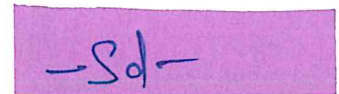
**Advocate for the Petitioner
Advocate for the Respondent**

ORDER

Amended memo of parties has been filed. Ld. Counsel for the respondent company prays for yet another opportunity to file his reply. Last opportunity is being given. To come up on 6th March, 2020.



**L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**